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CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD.

Misc. Correction Application No. 812/96

In
Original Application No. 1074 of 1987

Allahabad this the 26/10 day of April 1996

Hon'ble Dr. R.K. Saxena, Member { Jud. }
Hon'ble Mr. D.S. Bawej, Member { Admn. }

Munni Lal S/o Rajjoo, Pointsman 'A' (Retired),
R/o Village Jakhaura, P.O. Mataundh, Tahsil
and District Banda.

APPLICANT.

By Advocate Sri W.H. Khan

Versus

Union of India, through General Manager,
Central Railway, Bombay.

RESPONDENT

By Advocate Sri A.V. Srivastava

O.C. D.E.R

By circulation

By Hon'ble Dr. R.K. Saxena, Member (J)

This misc.application has been moved
on behalf of the respondent to seek correction in
the typographical mistakes which were committed in
typing the name of the applicant-Munni Lal as
Murari Lal and counsel for the respondents
Sri A.V. Srivastava as A.V. Shukla. We have
seen the original record. The mistake in
typing the name of the applicant Munni Lal
as Murari Lal and Sri A.V. Srivastava as
A.V. Shukla, is apparent. Let, the necessary
correction in the original judgment be made
and in the first page soon after the O.A.no.
and the names of the Members of the Bench

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where Murari Lal is shown as applicant be now
made as Munni Lal and soon after the word
"Respondent" in the name of counsel for the
respondent 'Srivastava' should be written
in place of 'Shukla'.

D. B. S.
Member (A)

D. D. Dinkar
Member (J)

/M.M./